

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-761(ND)/2018

IN THE MATTER OF:

M/s Sony Pictures Networks India Pvt. Ltd.

.....PETITIONER

vs

M/s Ortel Communication Ltd.

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 01.07.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Kunal Tondon, Richa, Niti Jain, Adv.

For the RP

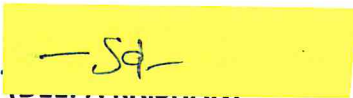
: Anju Jain, Hitesh Sachar, Namita, Adv.

For the Corporate Debtor

:

ORDER

On the request of learned counsel for the applicant, the application stands adjourned to 08.07.2019. Let all the application which has been filed by the parties be listed on the said date.



MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHARAJAN)

MEMBER (JUDICIAL)